

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MEGHALAYA, SHILLONG

NOTIFICATION

Dated Shillong, the **3rd March, 2025**

No.HCLSC.HCM/18/2025/14

The High Court Legal Services

Committee, High Court of Meghalaya, in exercise of the powers conferred under Regulation 6(b) of the National Legal Services Authority (Lok Adalat) Regulations, 2009 hereby constitutes a Bench of the National Lok Adalat which is scheduled to be held on **08.03.2025** to exercise jurisdiction under section 19(5) of the Legal Services Authorities Act, 1987 in order to determine and arrive at a compromise or settlement between the parties to cases pending before the Hon'ble High Court and referred to the aforesaid National Lok Adalat.

The Bench as constituted shall comprise of:-

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|--|--------------------------|
| 1. Smti. Anjeline M. Pariat,
Registrar (Judicial Service),
High Court of Meghalaya. | Presiding Officer |
| 2. Dr. N. Mozika,
DSGI, High Court of Meghalaya. | Conciliator |
| 3. Smti. Meena Kharkongor,
Advocate. | Conciliator |

The National Lok Adalat shall hold its sitting in the Conference Hall, High Court of Meghalaya at 10.30.A.M.

By order,


SECRETARY
HCLSC

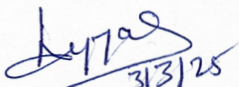
Memo.No.HCLSC.HCM/18/2025/14-A

Dated: 3rd March, 2025

Copy to:-

1. The Registrar-Cum-PPS To the Hon'ble the Chief Justice, High Court of Meghalaya for his Lordship's kind information.
2. The P.S. To Hon'ble Mr. Justice H. S. Thangkhiew, Executive Chairman, Meghalaya State Legal Services Authority for his Lordship's kind information.
3. The P.S. To Hon'ble Mr. Justice W. Diengdoh, Chairman, High Court Legal Services Committee for his Lordship's kind information.
4. The P.S. To Hon'ble Mr. Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya for his Lordship's kind information.
5. The P.A to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
7. Smti. A.M. Pariat, Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
8. Shri. Balkim M. Sangma, Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
9. Dr. N. Mozika, DSGI, High Court of Meghalaya, Shillong for favour of kind information.
10. Smti. Meena Kharkongor, Advocate, for favour of kind information.
11. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
12. Notice board.
13. Office file.

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31/3/25


31/3/25
SECRETARY
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